

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE**

LOK SABHA

UNSTARRED QUESTION NO.2259

TO BE ANSWERED ON MONDAY THE 8TH MARCH, 2021
PHALGUNA 17, 1942 (SAKA)

EXCISE DUTY ON PETROL AND DIESEL

†2259. SHRI HAJI FAZLUR REHMAN:

Will the Minister of FINANCE be pleased to state:

- (a) the details and amount of excise duty on petrol and diesel being charged per litre from the consumers in the country;
- (b) the total amount of excise duty collected from the consumers during the period from January last year to January current year; and
- (c) whether the Government proposes to do away with the said duty and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI ANURAG SINGH THAKUR)

(a): The details of total central excise duty on petrol and diesel is given as under:

Commodity	Total central excise duty (Rs. per litre)
Petrol (unbranded)	32.90
Petrol (branded)	34.10
Diesel (unbranded)	31.80
Diesel (branded)	34.20

(b): The total amount of central excise duty collected on petrol and diesel during the period January, 2020 to January, 2021 is about Rs. 3,40,750 crores.

(c) : At present, there is no such proposal.
